

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

ORIGINAL APPLICATION NO. 974/96

DATE OF ORDER : 16-8-96.

Between :-

B.Raghunandam Chary

.... Applicant

And

1. The General Manager,  
S.C.Railway, Sec'bad.
2. The Divisional Railway Manager (MG),  
S.C.Railway, Secunderabad.

.... Respondents

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Counsel for the Applicant : Shri G.Ravi Mohan

Counsel for the Respondents : Shri C.V.Malla Reddy, SC for Rlys

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CORAM :

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

-- -- --

... 2.

*J*

(Oral Orders per Hon'ble Shri R.Rangarajan, Member (A) ).

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Heard Sri V.Padmanabha Rao for the applicant and Sri C.Venkata Malla Reddy, standing counsel for the Railways for the Respondents.

2. The applicant is the son of one & late Sri Ramulu Janaki Ramulu who was working as Shunter at Maulali, S.C.Railway. It was stated that <sup>his father</sup> he was sent for medical examination and he was found unfit 7-12-95. Thereafter the applicant's father died on 12-5-96. It is not known whether the father of the applicant is in service as on 12-5-96. The applicant submitted a representation at Annexure A-I dt.27-5-96 for grant of Compassionate ground appointment. That representation is still to be replied.

3. In the meantime the applicant filed this O.A. praying for a direction <sup>for</sup> to grant of compassionate ground appointment. As the representation dt.27-5-96 of the applicant is pending with the respondents, the Respondent No.2 should dispose of the same in accordance with the Law as early as possible.

4. Thus the O.A. is disposed of accordingly at the admission stage itself. No order as to costs.

*One*

(R.RANGARAJAN)  
Member (A)

Dated: 16th August, 1996.  
Dictated in Open Court.

Anil  
16-8-96  
D.Y. Regd. No. 13

**Copy to:-**

1. The General Manager, S.C.Railway, Secunderabad.
2. The Divisional Railway Manager (MG), S.C.Railway, Secunderabad.
3. One copy to Sri. G.Ravi Mohan, advocate, CAT, Hyd.
4. One copy to Sri. C.V.Malla Reddy, SC for Rlys, CAT, Hyd
5. One copy to Library, CAT, Hyd.
6. One spare copy.

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R.RANGARAJAN : MCA

DATED: 16/8/96

ORDER/JUDGEMENT

M.A.NO/R.A/C.A.No.

D.A.NO.

IN  
974/96

ADMITTED AND INTERIM DIRECTIONS ISSUED.

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDERS AS TO COSTS

\* \* \*

*After copy of o/a to N/2  
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केन्द्रीय प्रशासनिक अधिकार अधिकार  
Central Administrative Tribunal  
क्रेडिट/DESPATCH

26 AUG 1996 *NB*

हैदराबाद व्यापारी  
HYDERABAD BENCH